

1	2	3
2.	IND RPH 041— Family Planning Services And Quality Assurance	620,000
3.	IND HRH 002—Traning in Primary Health Care and Reproductive Child Health	735,000
4.	IND VID 002—Immunisation	15,000

The WHO activities are in integral part of the current Reproductive and Child Health (RCH) Programme of Government of India.

The outlay for the Reproductive and Child Health (RCH) Programme under the current 9th Five Year Plan period is Rs. 5112.53 crores. This programme envisages integration of maternal and child health programmes. It has provisions for the following activities: namely, ante-natal care; post-natal care; Tetnus Toxid Immunisation to pregnant women; supplementary Iron Folic Tablets to all pregnant women; promotion of institutional deliveries; strengthening of emergency obstetric services; services for reproductive tract infections/sexually transmitted infections; immunisation of children against 6 vaccine preventable diseases; to reduce death due to diarrhoea and acute respiratory infection and prophylaxis against iron deficiency anaemia and blindness due to Vitamin A deficiency.

Shortage Damage to Onions

2693. SHRI G. M. BANATWALLA : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

- (a) whether the Government have received advanced information regarding shortage and damage to onion crop;
- (b) if so, the details thereof;
- (c) the reasons for not taken cognisance of the imminent shortages and timely action thereto;
- (d) whether the Government have any mechanism regarding crop forecasts;
- (e) if so, the details thereof; and
- (f) if not, the steps being contemplated to develop appropriate mechanism in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) and (b) Government has not received any advance information regarding shortage and damage to onion crop.

(c) The rabi and kharif onion crops of 1998 has been damaged due to adverse climatic conditions. The Government has put a ban on the export of onions. Import of onions has been placed under OGL at zero percent duty.

(d) to (f) The Government has set up a National Crop Forecasting Centre in the Ministry of Agriculture, which would make full use of satellite based remote sensing capabilities of the Department of Space and the Computer Network set up by the National Informatics Centre covering all the districts, for making forecasts relating to various agricultural crops and disseminating information thereof.

Civil Defence Organisation

2694. DR. BIZAY SONKAR SHASTRI : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Civil Defence Organisation was set up in the 60s in the wake of a civil war has become redundant in the present day scenario;
- (b) if so, the manner in which the Government propose to deal with the situation and to utilise the services of the officials working in that organisation;
- (c) whether those officials are being paid their salaries and other allowances; and
- (d) if not, the action taken by the Government to pay them the subsistence allowance?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) and (b) Civil Defence is a voluntary organisation and has been organised as an integral part of the defence of the country. Its activities in various States ensure that citizens are aware of Civil Defence measures necessary for protecting not only themselves but also vital installations in case of an enemy attack. Besides, the training of Civil Defence volunteers is such that their services can be utilised in natural and other calamities. The State Governments are authorised to use Civil Defence volunteers during such calamities.

(c) and (d) While permanent staff looking after Civil Defence work is on the pay roll of respective State Governments, Civil Defence volunteers are paid training allowance during their training period, and duty allowance, whenever they are called out for performing various duties.

Recruitment in Delhi Police

2695. SHRI PRABHU DAYAL KATHERIA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Hindi and English typists and stenographers recruited in various offices in Delhi Police during the last three years;

(b) whether orders issued by the Department of Official Language of Union Government were kept in view while making these appointments; and

(c) if not, the action taken or proposed to be taken against the officers violating the policy of the Government involved for this purpose?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) During the years 1996 to 1998 (upto 4.12.98), 11 English and 3 Hindi Asstt. Sub-Inspector (stenographers) were recruited in Delhi Police. Though there is no post of 'Typist' in Delhi Police, this work is discharged by Head Constable (Ministerial). During the period from 1996 to 1998 (upto 4.12.98), 203 Head Constables (Ministerial) knowing English Typing and 36 knowing Hindi Typing were recruited in Delhi Police.

(b) Yes, Sir.

(c) Does not arise.

Crimes in Mumbai

2696. DR. SUBRAMANIAN SWAMY : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is increase in crimes in Mumbai region;

(b) if so, whether the Union Government have called for any report from the Government of Maharashtra; and

(c) the steps taken by the Union Government to book the foreign based mafia dons?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) to (c) Available information in regard to cognizable crimes under the Indian Penal Code in Mumbai during 1996, 1997 and 1998 (upto October) is given below:

Year	Incidents
1996	32,503
1997	32,654 (Provisional)
1998 (upto October)	24,621 (Provisional)

'Public Order' and 'Police' are State subjects under

the Constitution of India. As such, the prevention of crimes as well as the investigation and detection of crimes are primarily the responsibility of the State Governments.

The Central Government, however, extends financial assistance to the State Governments for improving their policing infrastructure. The Central Government also shares intelligence with the State Governments and sends them advisories from time to time. Seeking reports from the State Governments on matters of public importance is also a continuous process.

Public Health Guide Scheme

2697. SHRI MAHESHWAR SINGH :

SHRI SURESH CHANDEL :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any Committee has been constituted by the Government to review the public health guide scheme;

(b) if so, the details thereof;

(c) whether the Committee has submitted its report;

(d) if so, the main recommendation made by the Committee;

(e) whether the Government have examined the recommendation made by the committee; and

(f) if so, the number of recommendation implemented, it is not the time by which these recommendations are going to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) Yes, Sir.

(b) The details of the composition of the committee and its terms of reference are given in this Ministry's Order No. P.17019/2/93 RHS dated 15th July, 1997 a copy of which is enclosed as statement-I.

(c) Yes.

(d) The enclosed statement-II gives the recommendations of the committee.

(e) and (f) The report is under examination of the Government. The Government will take a decision on the recommendations of the committee as soon as possible.